



430
Deesa Municipality



Indira Gandhi Bhavan,
Deesa-385535
Dist :- Banaskantha

Office :-225100
Office :-221900
E-mail id:- np_deesa @ yahoo.co.in

Dt. 23.03.2023

To,

The Registrar,

National Green Tribunal, Western Zone Bench,

Subject: Submission of further action taken report

Reference: Miscellaneous Application No. 26 of 2022 in Original
Application No 57 of 2019

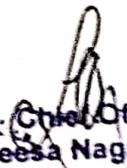
Sir,

In pursuance of directions issued by this Hon'ble Tribunal in
Miscellaneous Application No. 26 of 2022 in Original Application No. 57
of 2019 by order dated 25.11.2022 an action taken report dated
20.12.2022 was filed on behalf of Deesa Municipal Corporation.

The Municipality is a responsible government body and has filed action
taken reports from time to time bringing these developments on record.

A copy of the action taken report is annexed herewith and marked as

Annexure A.


Chief Officer
Deesa Nagarpalika



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In respect of the same, we are filing a further action taken report demonstrating the steps taken by the Deesa Municipality in compliance of the orders passed by this Hon'ble Tribunal.

1. It is submitted that Deesa Nagar Palika now has a fully functional waste processing facility at Deesa which it being utilized for the purpose of clearance of legacy waste as well as processing of daily waste. On 2.7.2022, Deesa Municipality received a principal sanction from Mission Director, Swachh Bharat Mission, Urban Gujarat, Gandhinagar for disposal of Legacy Waste. By resolution no. 48 passed on 6.7.2022 passed by the Executive Committee of the Municipality, Deesa Municipality resolved to initiate further process with respect to the sanction received from Mission Director, Swachh Bharat Mission, Urban Gujarat, Gandhinagar. Deesa Municipality thereafter issued a Tender Notice dated 6.10.2022 bearing Tender ID No. W56703 to appoint a new contractor for operation and management of the Legacy Waste. Out of all the bids received, the bid of one 'Shri Nagesh Corporation' was found to be the most


Chief Officer
Deesa Nagarpalika



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competitive. The Tender was approved by the Executive Committee of the Municipality on 19.10.2022 by resolution no. 61. On 28.10.2022, the Tender was sent to the Regional Municipal Commissioner, Gandhinagar for approval. The Tender was approved by the Regional Municipal Commissioner on 12.12.2022. On 12.12.2022, the Municipality intimated Shri Nagesh Corporation to furnish the security deposit. On 14.12.2022, Shri Nagesh Corporation has furnished the security deposit and has commenced the work of clearance and processing of legacy waste from 6.01.2023. These facts were placed on record by the Municipality by way of the earlier action taken report dated 20.12.2022.

In furtherance of the same, as on February, 2023 around 38881 ton of Legacy Waste was processed on site by Deesa Municipality. Out of total legacy waste of 129034 ton within a short span of 2.5 months the Municipality has already cleared legacy of almost 61135 ton till now. The Municipality expects to clear the entire legacy waste in the coming six to eight months.


Chief Officer
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2. The Municipality has also floated a tender for appointment of a contractor for processing of daily waste. On 03/01/2023 the Municipality has awarded a contract to one M/s Matru Energy Service Corporation for the said work. The contractor has commenced the work of daily processing of waste generated on a regular basis since 6.01.2023. Resultantly, as on date there is no conversion of daily waste into legacy waste or in other words there is no accumulation of daily waste as it is being processed on a daily basis. A copy of photographs along with waste clearance figures is annexed herewith and marked as Annexure A-2 (colly).

3. Apart from the above-mentioned work of waste clearance, the Municipality in accordance with order dated 10.02.2022 passed by this Hon'ble Tribunal has written to the District Collector, Banaskantha seeking allotment of a 15-acre land site in Deesa for management and operation of a scientific landfill site. Presently by an order dated 25.10.2018 passed by the Government of Gujarat the Municipality has been allotted a Landfill Site at Palanpur. However, in view of order dated 10.02.2022 passed by this Hon'ble Tribunal the Municipality has


Chief Officer
Deesa Nagarपालिका



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independently made requests to the Office of Collector, Banaskantha to grant 15 acres of land adjacent to the waste processing facility site for the purpose of maintaining and operating a landfill site.

4. The Collector, Banaskantha has however rejected the request made by the Municipality misconstruing the order dated 10.02.2022 passed by this Hon'ble Tribunal to mean that relocation was being sought for the waste processing facility for which land was required and that over and above additional land for 15 acres of land was being sought for by the applicant for the landfill site. In view of the same the request for obtaining 15 acre landfill site in Deesa adjacent to the waste processing unit was rejected by wrongly considering that the original waste processing site was itself sought to be relocated. The Municipality has only sought one additional parcel of land adjacent to the waste processing unit in Deesa for the purpose of operating a scientific landfill site, which request has been declined by the Office of the Collector, Banaskantha. A copy of correspondences exchanged between the Municipality and the Office of Collector, Banaskantha are annexed herewith and marked as Annexure- B.


Chief Officer
Deesa Nagarpalika



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5. Due to a wrong interpretation afforded by the District Collector, Banaskantha and refusal to grant an alternative land, the persons residing in nearby areas following the approach of the District Collector, Banaskantha are protesting the processing of waste by Municipality on a daily basis in compliance with SWM Rules, 2016. The Municipality is being prevented from performing its official duties. The Municipality intends to take legal action against such miscreants who are coming in the way of government officials in exercising their official duty.
6. Adopting a cautious approach and in view of such situation being created where civilians are intending to take law in their hands, the Municipality had earlier filed an application being Miscellaneous Application No. 26 of 2022 in Appeal No. 57 of 2019 (WZ) seeking clarification/modification in order dated 10.02.2022 passed in Appeal No. 57 of 2019. However, on account of vague pleadings made in the said application, by an order dated 25.11.2022 passed in Miscellaneous Application No. 26 of 2022 in Appeal No. 57 of 2019 (WZ) the application was dismissed with a liberty of the Municipality to prefer a fresh application. A copy of order dated order dated


Chief Officer
Deesa Nagarpalika



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25.11.2022 passed in Miscellaneous Application No. 26 of 2022 in Appeal No. 57 of 2019 (WZ) is annexed herewith and marked as **Annexure- C**. The Municipality shall file a fresh application seeking clarification/modification of the order dated 10.02.2022 passed in Appeal No. 57 of 2019 (WZ) if the Municipality is unable to resolve the issue with the Office of the District Collector, Banaskantha and obtain an alternative parcel of land.

7. The Municipality remains committed to performing its statutory duties and assures that all necessary actions will be taken by it to ensure compliance with SWM Rules, 2016. Municipality shall continue to abide by any and all reasonable directions or orders that may be issued in this behalf by the Hon'ble Tribunal.


Chief Officer
Deesa Nagarpalika

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**DEESA MUNICIPALITY**

INDIRA GANDHI BHAVAN

DEESA-385535, DIST.BANASKANTHA(N.G)

E-mail id:- np_deesa@yahoo.co.in

OFFICE :- 02744 225100

G-mail id:- codeesa1@gmail.com

OFFICE :- 02744 221900

No.n.pa/Sen/Ws 590 T.591 /2022-23

Deesa Municipality

Deesa Dt.20/12/2022

To,

Hon'ble Registrar Sir

National Green Tribunal(WZB)

1st Floor, D-Wing, New Administrative Building,

Opp. Council Hall,

Pune - 411001

Subject :- Action Taken Report

Reference :- Show Cause Notice No.NGT/WZB/PUNE/675/2022
Dt.30/11/2022

Respected Sir,

In Response to the above Subject and Reference we are Submitting action taken Report as below.

Deesa Municipality has taken steps and formulated a dedicated action taken report to comply with directions passed by Hon'ble National Green Tribunal, Principal Bench vide order dated 10.02.2022 in Appeal No. 57 of 2019 (WZ).

Action Taken Report**1. Processing of Daily Waste Collection**

Deesa Municipality has installed mechanical processing plant for daily collected waste.

The plant has a capacity of processing approximate 60 TPD of waste on a daily basis.



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DEESA MUNICIPALITY



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2. Processing of Wet Waste

Deesa Nagarpalika has installed OWC (Organic Waste Converter) for processing of wet waste.

3. Processing of Legacy Waste

The machine for processing of Legacy Waste was already existing on site. Around 27,000 ton of Legacy Waste was processed on site by Deesa Municipality as on July, 2022.

On 2.7.2022, Deesa Municipality has received a principal sanction from Mission Director, Swachh Bharat Mission, Urban Gujarat, Gandhinagar for disposal of Legacy Waste. By resolution no. 48 passed on 6.7.2022 by the Executive Committee of the Municipality, Deesa Municipality resolved to initiate further process with respect to the sanction received from Mission Director, Swachh Bharat Mission, Urban Gujarat, Gandhinagar.

Deesa Municipality has issued a Tender Notice dated 6.10.2022 bearing Tender ID No. W56703 to appoint a new contractor for operation and management of the Legacy Waste. Out of all the bids received, the bid of one 'Shri Nagesh Corporation' was found to be the most competitive.

The Tender was approved by the Executive Committee of the Municipality on 19.10.2022 by resolution no. 61. On 28.10.2022, the Tender was sent to the Regional Municipal Commissioner, Gandhinagar for approval. The Tender was approved by the Regional Municipal Commissioner on 12.12.2022.

On 12.12.2022, the Municipality intimated Shri Nagesh Corporation to furnish the security deposit. On 14.12.2022, Shri Nagesh Corporation has furnished the security deposit. On compliance with other general



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DEESA MUNICIPALITY



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G-mail id:- codeesa1@gmail.com

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conditions by Shri Nagesh Corporation including documentation and execution of agreement, the Municipality shall hand over the work of operating and managing the legacy waste plant to Shri Nagesh Corporation.

4. Landfill Site

The Government of Gujarat by an order dated 25/10/2018 has allotted a Landfill Site to the municipality at Palanpur. Deesa Municipality shall be utilizing the said site for waste disposal.

Yours Faithfully,

(Panchabhai V. Mali)
Chief Officer (I/C)
Deesa Nagarpalika
Gujarat

Copy to :-

- (1) Unit Head SWM Branch, Gujarat Pollution Control Board, Paryavaran Bhavan, Sector 10-A, Gandhinagar in Reply of Your Letter No.GPCB/SWM-2(3) Dt.08/12/2022
- (2) The Regional Officer, Gujarat Pollution Control Board, Regional Office Palanpur, Joravar Palace, Palanpur

**MATRU ENERGY**
**Matru Energy
Service
Corporation**

Ref. No.:

Date :

Sr.No.	Date	Waste Received(InKg)	Organic Wet waste(InKg)	Plastic	RDF	Sand	Stone/Inert	Glass	Metal
1	6/1/2023	31010	15505	2170.7	5215.882	5581.8	2480.8	31.01	24.808
2	7/1/2023	29784	14892	2084.88	5009.669	5361.12	2382.72	29.784	23.8272
3	8/1/2023	23270	11635	1628.9	3914.014	4188.6	1861.6	23.27	18.616
4	9/1/2023	22635	11317.5	1584.45	3807.207	4074.3	1810.8	22.635	18.108
5	10/1/2023	26340	13170	1843.8	4430.388	4741.2	2107.2	26.34	21.072
6	11/1/2023	17435	8717.5	1220.45	2932.567	3138.3	1394.8	17.435	13.948
7	12/1/2023	22285	11142.5	1559.95	3748.337	4011.3	1782.8	22.285	17.828
8	13/1/2023	17375	8687.5	1216.25	2922.475	3127.5	1390	17.375	13.9
9	14/1/2023	34665	17332.5	2426.55	5830.653	6239.7	2773.2	34.665	27.732
10	15/1/2023	13465	6732.5	942.55	2264.813	2423.7	1077.2	13.465	10.772
11	16/1/2023	22120	11060	1548.4	3720.584	3981.6	1769.6	22.12	17.696
12	17/1/2023	28265	14132.5	1978.55	4754.173	5087.7	2261.2	28.265	22.612
13	18/1/2023	27035	13517.5	1892.45	4547.287	4866.3	2162.8	27.035	21.628
14	19/1/2023	19330	9665	1353.1	3251.306	3479.4	1546.4	19.33	15.464
15	20/1/2023	20195	10097.5	1413.65	3396.799	3635.1	1615.6	20.195	16.156
16	21/1/2023	24175	12087.5	1692.25	4066.235	4351.5	1934	24.175	19.34
17	22/01/2023	27660	13830	1936.2	4652.412	4978.8	2212.8	27.66	22.128
18	23/01/2023	27550	13775	1928.5	4633.91	4959	2204	27.55	22.04
19	24/01/2023	26965	13482.5	1887.55	4535.513	4853.7	2157.2	26.965	21.572
20	25/01/2023	26330	13165	1843.1	4428.706	4739.4	2106.4	26.33	21.064
21	26/01/2023	18845	9422.5	1319.15	3169.729	3392.1	1507.6	18.845	15.076
22	27/01/2023	22855	11427.5	1599.85	3844.211	4113.9	1828.4	22.855	18.284
23	28/01/2023	23530	11765	1647.1	3957.746	4235.4	1882.4	23.53	18.824
24	29/01/2023	20587	10293.5	1441.09	3462.733	3705.66	1646.96	20.587	16.4696
25	30/01/2023	27460	13730	1922.2	4618.772	4942.8	2196.8	27.46	21.968
26	31/01/2023	36445	18222.5	2551.15	6130.049	6560.1	2915.6	36.445	29.156

Matru Energy Service Corparatio:

Partner

A-28, Pancham Duplex, New VIP Road, Nr. Raghukul School, Vadodara - 390 019. (Gujarat) India.



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**Matru Energy
Service
Corporation**

Ref. No.:

Date :

Deesa Feb-23

Deesa Nagarpalika Daily Waste Processing Report										
Sr.No.	Date	Waste Received(KG)	Organic/Wet Waste	Plastic	RDF	Sand	Stone/Inert	Glass	Metal	
1	1/2/2023	25945	12972.5	1816.15	4363.949	4670.1	1816.15	25.945	20.756	
2	2/2/2023	47710	23855	3339.7	8024.822	8587.8	3339.7	47.71	38.168	
3	3/2/2023	31010	15505	2170.7	5215.882	5581.8	2170.7	31.01	24.808	
4	4/2/2023	21014	10507	1470.98	3534.555	3782.52	1470.98	21.014	16.8112	
5	5/2/2023	42350	21175	2964.5	7123.27	7623	2964.5	42.35	33.88	
6	6/2/2023	22635	11317.5	1584.45	3807.207	4074.3	1584.45	22.635	18.108	
7	7/2/2023	26340	13170	1843.8	4430.388	4741.2	1843.8	26.34	21.072	
8	8/2/2023	17435	8717.5	1220.45	2932.567	3138.3	1220.45	17.435	13.948	
9	9/2/2023	18315	9157.5	1282.05	3080.583	3296.7	1282.05	18.315	14.652	
10	10/2/2023	17375	8687.5	1216.25	2922.475	3127.5	1216.25	17.375	13.9	
11	11/2/2023	34665	17332.5	2426.55	5830.653	6239.7	2426.55	34.665	27.732	
12	12/2/2023	8720	4360	610.4	1466.704	1569.6	610.4	8.72	6.976	
13	13/2/2023	27124	13562	1898.68	4562.257	4882.32	1898.68	27.124	21.6992	
14	14/2/2023	33950	16975	2376.5	5710.39	6111	2376.5	33.95	27.16	
15	15/2/2023	27015	13507.5	1891.05	4543.923	4862.7	1891.05	27.015	21.612	
16	16/2/2023	14735	7367.5	1031.45	2478.427	2652.3	1031.45	14.735	11.788	
17	17/2/2023	38840	19420	2718.8	6532.888	6991.2	2718.8	38.84	31.072	
18	18/2/2023	10790	5395	755.3	1814.878	1942.2	755.3	10.79	8.632	
19	19/2/2023	17465	8732.5	1222.55	2937.613	3143.7	1222.55	17.465	13.972	
20	20/2/2023	34885	17442.5	2441.95	5867.657	6279.3	2441.95	34.885	27.908	
21	21/2/2023	20595	10297.5	1441.65	3464.079	3707.1	1441.65	20.595	16.476	
22	22/2/2023	32470	16235	2272.9	5461.454	5844.6	2272.9	32.47	25.976	
23	23/2/2023	22120	11060	1548.4	3720.584	3981.6	1548.4	22.12	17.696	
24	24/2/2023	24960	12480	1747.2	4198.272	4492.8	1747.2	24.96	19.968	
25	25/2/2023	25640	12820	1794.8	4312.648	4615.2	1794.8	25.64	20.512	
26	26/2/2023	19330	9665	1353.1	3251.306	3479.4	1353.1	19.33	15.464	
27	27/2/2023	18110	9055	1267.7	3046.102	3259.8	1267.7	18.11	14.488	
28	28/2/2023	24175	12087.5	1692.25	4066.235	4351.5	1692.25	24.175	19.34	

Matru Energy Service Corporation

Partner

A-28, Pancham Duplex, New VIP Road, Nr. Raghukul School, Vadodara - 390 019. (Gujarat) India.



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**Matru Energy
Service
Corporation**

Ref. No.:

Date :

Dessa Report March-23

Deesa Nagarpalika Daily Waste Processing Report										
Sr.No.	Date	Waste Received(KG)	Organic/Wet Waste	Plastic	RDF	Sand	Stone/Inert	Glass	Metal	
1	1/3/2023	25635	12817.5	1794.45	4614.3	4614.3	1794.45	25.635	20.508	
2	2/3/2023	24655	12327.5	1725.85	4437.9	4437.9	1725.85	24.655	19.724	
3	3/3/2023	27775	13887.5	1944.25	4999.5	4999.5	1944.25	27.775	22.22	
4	4/3/2023	27655	13827.5	1935.85	4977.9	4977.9	1935.85	27.655	22.124	
5	5/3/2023	24385	12192.5	1706.95	4389.3	4389.3	1706.95	24.385	19.508	
6	6/3/2023	27120	13560	1898.4	4881.6	4881.6	1898.4	27.12	21.696	
7	7/3/2023	27930	13965	1955.1	5027.4	5027.4	1955.1	27.93	22.344	
8	8/3/2023		0	0	0	0	0	0	0	
9	9/3/2023	45730	22865	3201.1	8231.4	8231.4	3201.1	45.73	36.584	
10	10/3/2023	39895	19947.5	2792.65	7181.1	7181.1	2792.65	39.895	31.916	
11	11/3/2023	36590	18295	2561.3	6586.2	6586.2	2561.3	36.59	29.272	
12	12/3/2023	39195	19597.5	2743.65	7055.1	7055.1	2743.65	39.195	31.356	
13	13/3/2023	35870	17935	2510.9	6456.6	6456.6	2510.9	35.87	28.696	
14	14/3/2023	24690	12345	1728.3	4444.2	4444.2	1728.3	24.69	19.752	
15	15/3/2023	22410	11205	1568.7	4033.8	4033.8	1568.7	22.41	17.928	
16	16/3/2023	31110	15555	2177.7	5599.8	5599.8	2177.7	31.11	24.888	
17	17/3/2023	30060	15030	2104.2	5410.8	5410.8	2104.2	30.06	24.048	
18	18/3/2023	26245	13122.5	1837.15	4724.1	4724.1	1837.15	26.245	20.996	
19	19/3/2023	26950	13475	1886.5	4851	4851	1886.5	26.95	21.56	
20	20/3/2023	20015	10007.5	1401.05	3602.7	3602.7	1401.05	20.015	16.012	
21	21/3/2023	42750	21375	2992.5	7695	7695	2992.5	42.75	34.2	
22	22/3/2023	24210	12105	1694.7	4357.8	4357.8	1694.7	24.21	19.368	

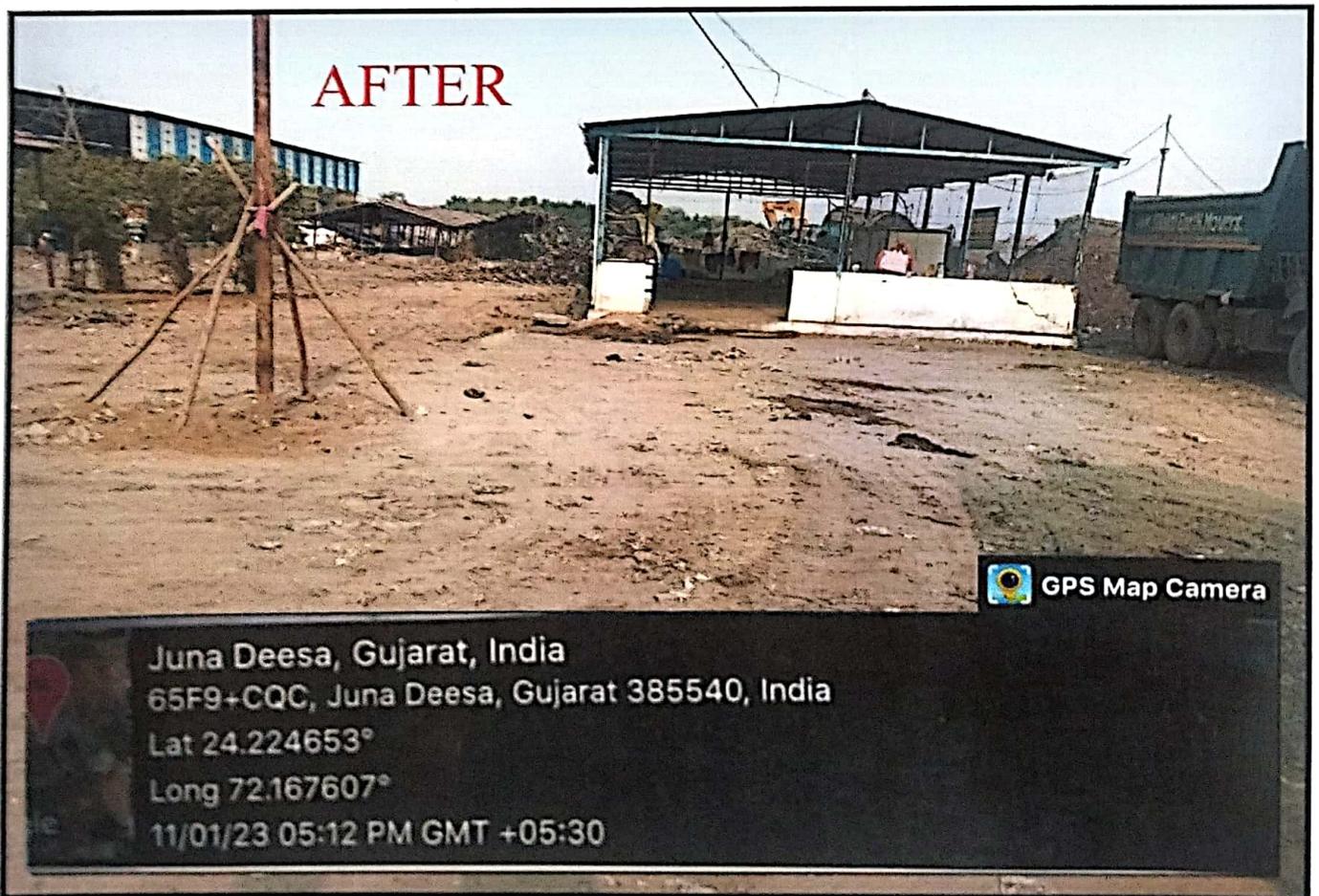
Matru Energy Service Corporatio.

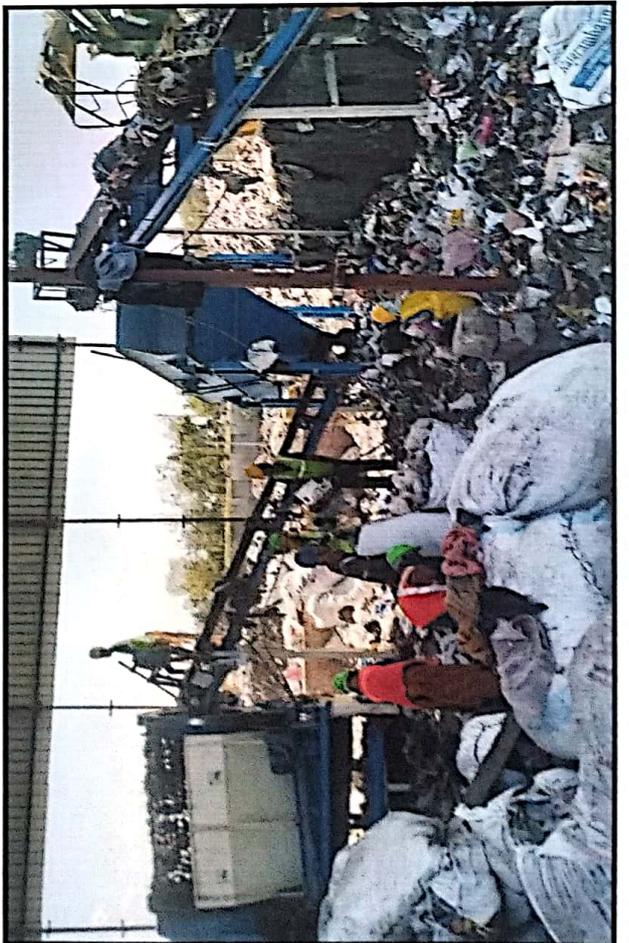
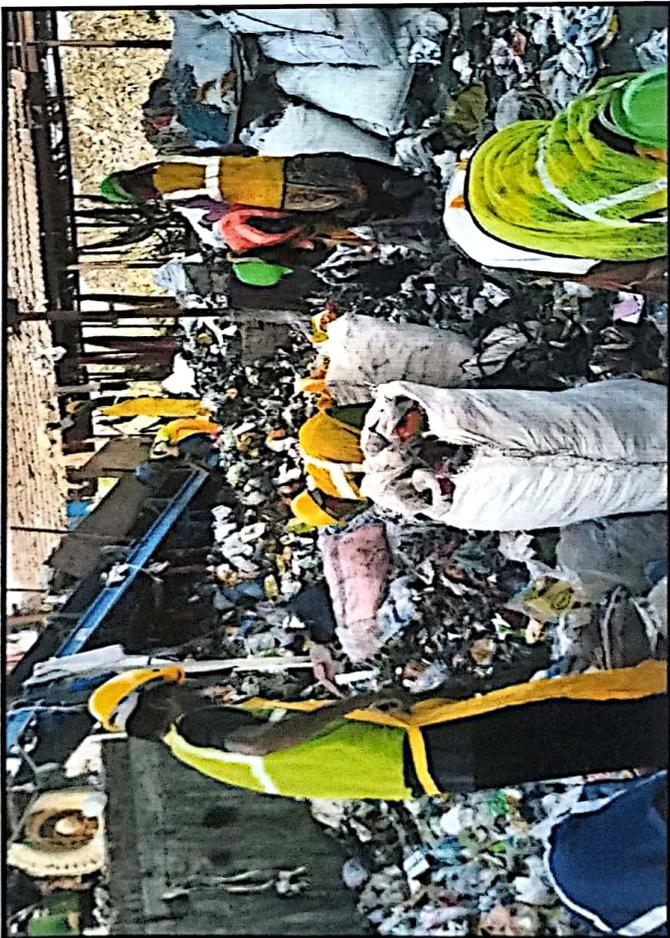
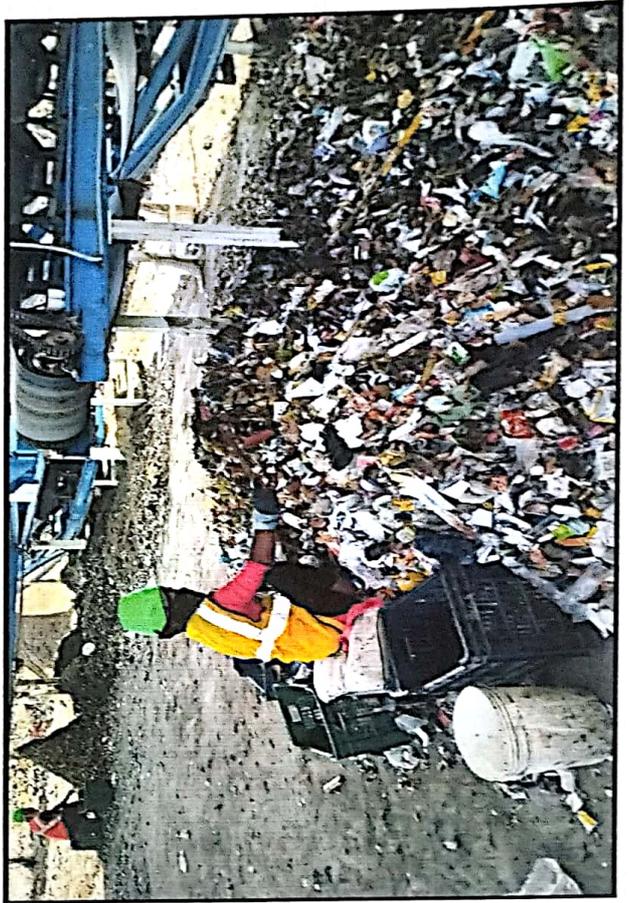

Partner

A-28, Pancham Duplex, New VIP Road, Nr. Raghukul School, Vadodara - 390 019. (Gujarat) India.

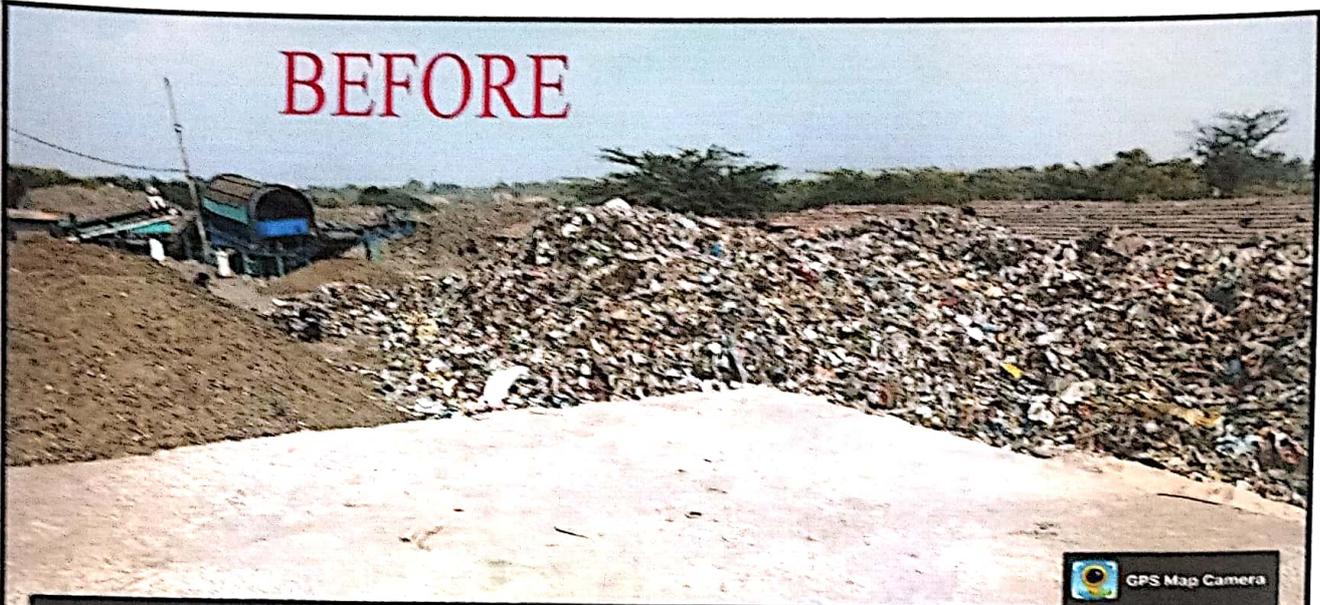


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BEFORE



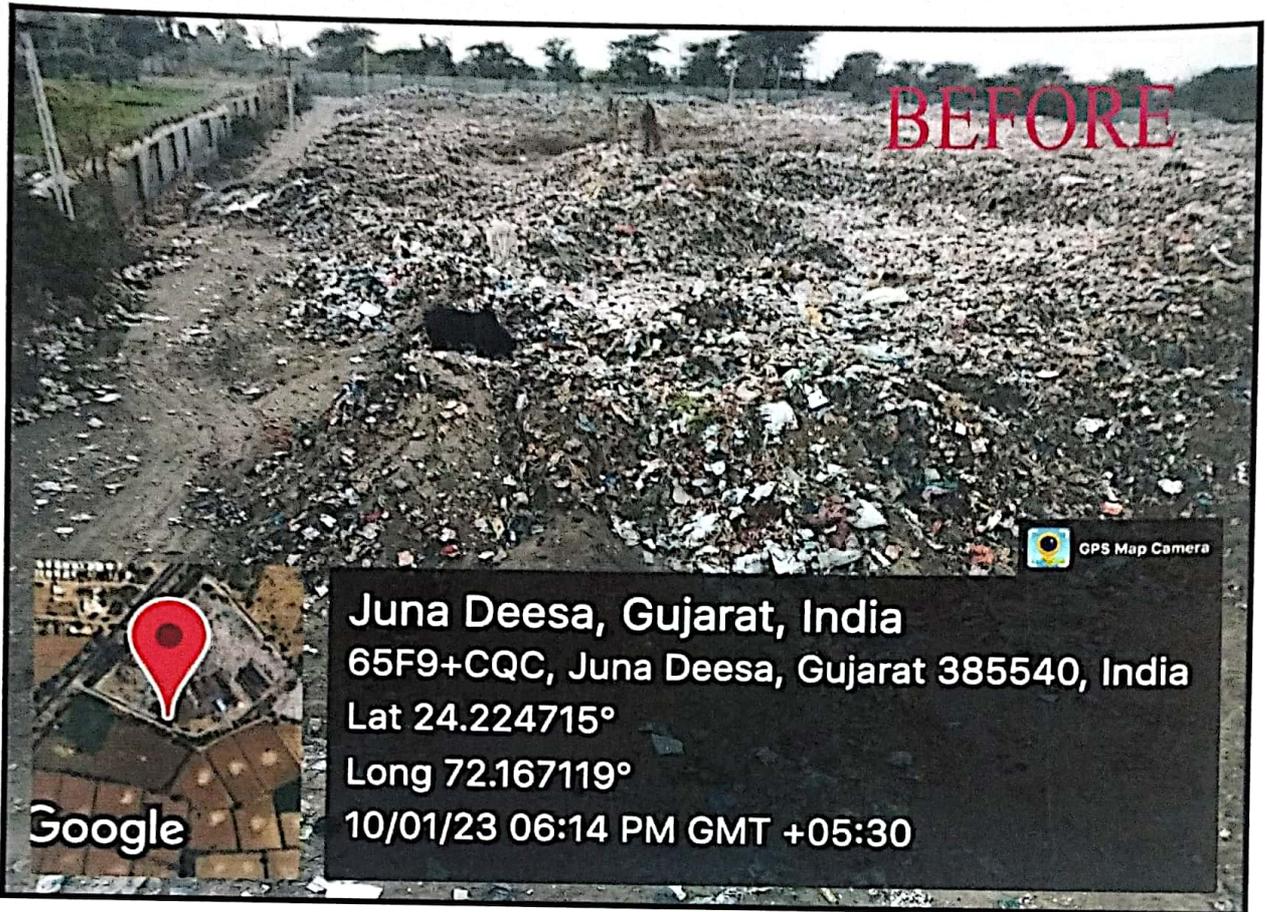
Juna Deesa, Gujarat, India
65F9+CQC, Juna Deesa, Gujarat 385540, India
Lat 24.224653°
Long 72.167607°
12/01/23 11:23 AM GMT +05:30

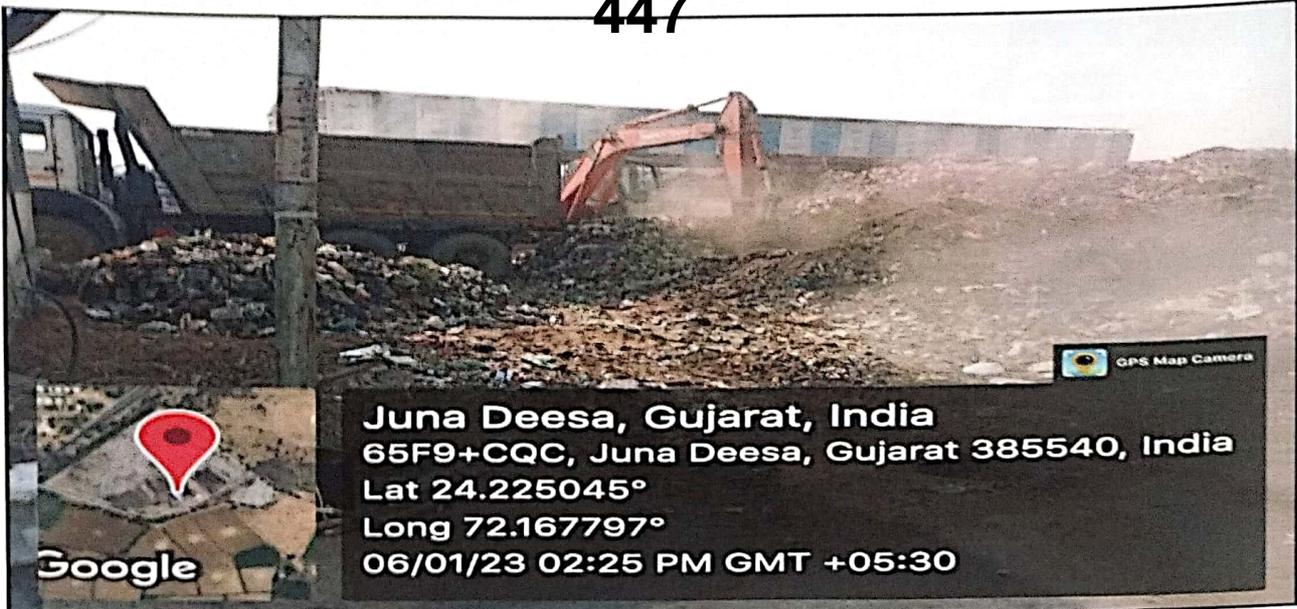
AFTER



Google

Juna Deesa, Gujarat, India
65F9+CQC, Juna Deesa, Gujarat 385540, India
Lat 24.224875°
Long 72.167916°
05/02/23 06:23 PM GMT +05:30





Google

GPS Map Camera

Juna Deesa, Gujarat, India
 65F9+CQC, Juna Deesa, Gujarat 385540, India
 Lat 24.225045°
 Long 72.167797°
 06/01/23 02:25 PM GMT +05:30



Google

Juna Deesa, Gujarat, India
 65F9+CQC, Juna Deesa, Gujarat 385540, India
 Lat 24.225065°
 Long 72.168088°
 08/01/23 11:31 AM GMT +05:30



Google

GPS Map Camera

Juna Deesa, Gujarat, India
 66F9+CQC, Juna Deesa, Gujarat 385540, India
 Lat 24.224875°
 Long 72.167916°
 05/02/23 06:23 PM GMT +05:30



કલેક્ટર અને જિલ્લા મેજિસ્ટ્રેટની કચેરી, બનાસકાંઠા

જોરાવર પોલેસ, પાલનપુર - ૩૮૫૦૦૧, જિ. બનાસકાંઠા

ફોન નં. ૦૨૭૨-૨૫૫૭૮૩

ફેક્સ નં. ૦૨૭૨-૨૫૨૭૦૦

બાય આર.પી.એ.ડી.

નં.એ.જમીન.૨.વશી.૨૧૭૬૮

તા.૦૬/૦૫/૨૦૨૨
૦૬

પ્રતિ,

ચીફ ઓફિસરશ્રી

ડીસા નગરપાલિકા

વિષય: મોજે. જુના ડીસા તા. ડીસા

સ.નં. ૭૨૭/૧ પેકીની ૧૫ એકર જમીન ઘન કચરા વ્યવસ્થાપન નિયમો ૨૦૧૬ અંતર્ગત ડમ્પિંગ સાઈટ માટે જાણવવા બાબત

ઉપર્યુક્ત વિષય પરવે જણાવવાનું છે, આપની મોજે. જુના ડીસા તા. ડીસાના સ.નં. ૭૨૭/૧ પેકીની ૧૫ એકર જમીન ઘન કચરા વ્યવસ્થાપન નિયમો ૨૦૧૬ અંતર્ગત ડમ્પિંગ સાઈટ માટે જાણવવાની માંગણી નીચેના કારણોસર "દફતરે" કરવામાં આવે છે.

કારણો :

- નાયબ કલેક્ટરશ્રી, ડીસાના તા. ૨૪/૦૫/૨૦૨૨ ના અહેવાલની વિગતે નેશનલ ગ્રીન ટ્રીપ્લુનલના તા. ૧૦/૦૨/૨૦૨૨ ના હુકમ મુજબ હાલની દુધાત ડમ્પિંગ સાઈટ ૧ વર્ષમાં રીલોકેટ કરવા જણાવેલ હોઈ જમીન જાણવવાપાત્ર નથી. જે મુજબ ભવિષ્ય સ્થળ પસંદગી કરી માંગણી રજુ કરવાનું રાખશો.

નોંધ ઉપર માન. કલેક્ટરશ્રીના
આદેશાનુસાર

(મો.ટી.પટેલ)
નિયામી અધિક કલેક્ટર
બનાસકાંઠા-પાલનપુર

નકલ કાગળો સહ રવાના : મામલતદારશ્રી, ડીસા (ગ્રામ્ય) તરફ...

નકલ રવાના : નાયબ કલેક્ટરશ્રી, ડીસા તરફ...

નકલ રવાના : તલાટી કમ મંત્રીશ્રી, જુના ડીસા તા. ડીસા

નકલ સિવેકે ફાઇલે.

ડીસા નગર સેવા સેન્ટર જિ. બનાસકાંઠા	
શાખા	સંચાલન
ઈનવર્ડ નં.	E:\LND-2166
તારીખ	21/6/2022
સરકારી ખસનગી	તારીખ અધિકૃત પત્ર

Nainanjur Letter.Docx

OFFICE OF THE COLLECTOR AND DISTRICT MAGISTRATE,
BANASKANTHA

Joravar Palace, Palanpur- 385001, Dist- Banaskantha

Phone: 02742-255783

Fax No: 02742-252740

By R.P.A.D.

No.A.Land.2.Vashi.21768

Date: 09/06/2022

To,

The Chief Officer,

Deesa Municipality.

Sub: Moje. Juna Deesa, Ta-Deesa.

Allotment of Land being Survey No. 727/1 Paikie 15 acre for the purpose of dumping site for solid waste under the Solid Waste Management Rules, 2016.

With reference to the abovementioned subject, your request seeking allotment of the land being 'Moje.Juna Deesa, Ta-Deesa Survey No.727/1 Paikie 15 acre to be allotted for the purpose of converting it into the dumping site for solid waste under the Solid Waste Management Rules, 2016, is hereby rejected.

Reasons:

- (1) As per the representation dated 24/05/2022 by the Deputy Collector, Deesa according to the order dated 10/02/2022 passed by Hon'ble National Green

Tribunal, the current dumping site is directed to be relocated within a year and thus the land is not suitable for the sought allotment. Therefore, Approach again after selecting a new place.

A. T. Patel
Resident Additional Collector
Banaskantha- Palanpur

Copy Sent altogether with documents to: Mamlatdar, Deesa(Rural)

Copy sent: Deputy Collector, Deesa

Copy sent: Talati cum Mantri, Juna Deesa, ta-Deesa

કલેક્ટર અને જિલ્લા મેજિસ્ટ્રેટની કચેરી, બનાસકાંઠા

જોરાવર પેલેરા, પાલનપુર - ૩૮૫૦૦૧, જિ. બનાસકાંઠા

ફોન નં. ૦૨૭૪૨-૨૫૫૦૮૩

ફેક્સ નં. ૦૨૭૪૨-૨૫૫૦૮૦

લં.એ.જમીન.ર.વશી. ૨૮૫૧૨

તા.૧૬/૦૭/૨૦૨૨

પ્રતિ,
મુખ્ય અધિકારીશ્રી,
ડીસા નગરપાલિકા

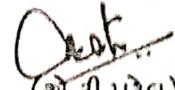
વિષય: મોજે, જુના ડીસા તા. ડીસા

સ.નં. ૭૨૭/૧ પેકીની ૧૫ એકર જમીન ઘન કચરાના વ્યવસ્થાપન નિયમો ૨૦૧૬ અંતર્ગત ડમ્પિંગ સાઈટ માટે ફાળવવા બાબત

સંદર્ભ : આપના પત્ર નં. બ.પા/સેની/વશી ૨૩૧ થી ૨૩૨ સને, ૨૦૨૨/૨૩ તા. ૨૭/૦૬/૨૦૨૨

ઉપર્યુક્ત વિષય પરત્વે જણાવવાનું કે, મોજે, જુના ડીસા તા. ડીસાના સ.નં. ૭૨૭/૧ પેકીની ૧૫ એકર જમીન ઘન કચરાના વ્યવસ્થાપન નિયમો ૨૦૧૬ અંતર્ગત ડમ્પિંગ સાઈટ માટે ફાળવવાની માંગણી અન્વયે નામ. નેશનલ ગ્રીન ટ્રીબ્યુનલના તા. ૧૦/૦૨/૨૦૨૨ ના હુકમ મુજબ દાલની હયાત ડમ્પિંગ સાઈટ ૧ વર્ષમાં જ રીલોકેટ કરવા જણાવેલ કોઈ જમીન ફાળવવાપાત્ર ન કોઈ અત્રેના તા.૦૯/૦૬/૨૦૨૨ ના પત્રથી માંગણી દફતરે કરવામાં આવેલ છે. જે અન્વયે નામ. નેશનલ ગ્રીન ટ્રીબ્યુનલનો તા. ૧૦/૦૨/૨૦૨૨ નો હુકમ રદ થયા અંગેના કે તે હુકમ સામે રટે મળ્યા અંગેના કોઈ આધાર પુરાવા રજુ કર્યા વિના આપના દ્વારા પુનઃ જમીન ફાળવવાની માંગણી રજુ થયેલ છે. જે મુજબ કોઈ પણ પ્રકારના આધાર પુરાવા વિના બિનજરૂરી પત્ર વ્યવહાર કરવા બદલ સ્પષ્ટતા મોકલી આપવાનું રાખશો.

નોંધ પર માન. કલેક્ટરશ્રીના
આદેશાનુસાર


(ઓ.ટી.પટેલ)
નિવાસી અધિક કલેક્ટર
બનાસકાંઠા-પાલનપુર

બકલ સ્થાના : પ્રાદેશિક કમિશ્નરશ્રી, નગરપાલિકાઓ, બ્લોક નં. ૯, ગ્રાઉન્ડ ફ્લોર, ઉદ્યોગ ભવન, ઘ રોડ,
ગાંધીનગર તરફ...
૨/ જાણ સાર.

ડીસા નગર પેલેરા	બનાસકાંઠા
શાખ	જમીન
ધનકડ	૨૩૧
તારીખ	૨૭/૦૬/૨૨
સરકારી/ખાનગી	ખાનગી અધિકાર પત્ર
	

OFFICE OF THE COLLECTOR AND DISTRICT MAGISTRATE,
BANASKANTHA

Joravar Palace, Palanpur- 385001, Dist- Banaskantha

Phone: 02742-255783

Fax No: 02742-252740

No. A.Land.2.Vashi.28512

Date: 18/07/2022

To,

The Chief Officer,

Deesa Municipality.

Sub: Moje. Juna Deesa, Ta-Deesa.

Allotment of Land being Survey No. 727/1 Paikee 15 acre for the purpose of Dumping site for solid waste under the Solid Waste Management Rules, 2016.

Reference: Your Letter No. N.PA/Seni/Vashi 231 to 232 of the year 2022/23,

Dated: 27/06/2022

With reference to the abovementioned subject, it is hereby conveyed that, In connection to the seeking of the land being 'Moje.Juna Deesa, Ta-Deesa Survey No.727/1 Paikee 15 acre to be allotted for the purpose of converting it into the dumping site for solid waste under the Solid Waste Management Rules, 2016' as per the directions issued by the order dated 10/02/2022 passed by the Hon'ble National Green Tribunal to relocate the current dumping site within a year and thus, the land being not suitable for the allotment, the request for the same is hereby rejected via letter dated 09/06/2022 issued from here. For that, you have

approached again seeking the said allotment without producing any supporting evidences showcasing that the order dated 10/02/2022 passed by Hon'ble National Green Tribunal has been reversed or stayed. Therefore, show cause for this unnecessary communication without any supporting evidences.

A. T. Patel
Resident Additional Collector
Banaskantha- Palanpur

Copy Sent to: Regional Commissioner, Municipalities, Block No.9, Ground Floor,
Udhyog Bhavan, GH Road, Gandhinagar

Item No.1

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

(By Video Conferencing)

MISC. APPLICATION NO.26 OF 2022 (WZ)
IN
APPEAL NO.57 OF 2019 (WZ)

Deesa Nagar Palika

..... Applicant

Versus

Babubhai Keshabhai Rawal and others

..... Respondents

Date of hearing: 25.11.2022

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Appellants : Mr. Milind Mahajan, Advocate

Respondents : ---

ORDER

1. By way of this Misc. Application, the applicant has made following prayers:-

"A] The Miscellaneous Application may kindly be admitted and considering the complexity of the matter be listed for hearing.

"B] The order dated 10th February 2022 passed by the Hon'ble Tribunal in Appeal No.57/2019 (WZ), and kindly be miscellaneous and additioal orders may kindly be passed.

"C] Any other orders in the interest of justice may kindly be passed."

2. We find that nothing can be made out of the above prayers, which are very vague.

3. We have also perused the order of this Tribunal (Principal Bench)

"8. In view of above, the GPCB, the District Magistrate, Banaskantha and the Nagar Palika, Deesa may explore relocation of the site preferably within one year from today. Pending such relocation, scientific remediation and handling of legacy and current waste may be ensured, in accordance with the Rules. The State PCB will be the nodal agency for compliance. Action taken report may be filed within six months with the Registrar of Pune by e-mail at ngt-pune@gov.in. If any direction is considered necessary, the Registrar may place the matter before the Bench."

4. In view of the above order, the applicant was supposed to submit a report within a period of six months from the date of passing of the aforesaid order, but instead of doing that, the present Misc. Application has been moved, which is vague.

5. At this stage, the learned counsel for the applicant seeks permission to withdraw the Misc. Application with liberty to file fresh one. Accordingly, we dismiss this Misc. Application as withdrawn with liberty to file fresh proceeding.

6. We direct the Registry to issue show-cause notice to the applicant as to why the report was not submitted in compliance with the order dated 10.02.2022 passed by this Tribunal (Principal Bench) in Appeal No.57 of 2019 (WZ). The reply shall be submitted in this regard by the applicant within a period of two weeks.

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

November 25, 2022
M.A. NO. 26 OF 2022
npj